

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3717
ANSWERED ON:30.07.2009
LAND ON LEASE IN ORRISA
Sethi Shri Arjun Charan

Will the Minister of RAILWAYS be pleased to state:

- (a) the criteria set for giving railway land on lease;
- (a) whether the Railways have given its land on lease in Orissa;
- (b) if so, the details thereof; and
- (c) the revenue generated therefrom in Orissa zone-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

(a): As per extant policy, railway land is given to Government Departments / Public Sector Undertakings on long term lease. In addition, vacant Railway land not required for immediate future Railway operational needs is entrusted to Rail Land Development Authority for commercial development by leasing Railway land on long term basis.

(b) & (c): Yes, Madam. Railway land measuring 0.607 hectare has been leased to the Income Tax Department at Rayagada, 0.0324 hectare to State Government of Orissa at Puri and 4.3 hectare to Mahanadi Coalfield Ltd. At Himgir.

(d): The total revenue generated is Rs.80,62.851/- in the State of Orissa. Zone-wise details are as under:

South Eastern Railway - Rs.20,35,151

South East Central Railway - Rs.60,27,700